



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - V SECTION)**

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**MINUTES OF THE NORMS COMMITTEE- V**

**MEETING No.** NC/5/MEET/Feb/202122/16

**DATED:** 25/02/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Feb/202122/16 dated 25/02/2022 of Norms Committee - V for the year 2021-22 was held on 25/02/2022 under the Chairmanship of Amiya Chandra,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	KuldeeP Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT

5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT
7	JD GIRI,Technical Authority	Technical Consultant,DGFT

#### Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Feb/202122/16
Case Status	Case Rejected
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00231791AM22
RA File Number	022404000116 AM21
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Amrit Exports Private Limited vide their application dated 29.10.2022 has requested for prior fixation of norms for export of articles of apparel and clothing accessories .The Committee considered the case as per agenda along with other relevant papers and noted that firm has filled ANF-4A instead of ANF-4B for prior fixation of norms. Therefore, committee decided that this case is cannot be considered as a prior fixation case and decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	2 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00335317AM22
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 29.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export</p>	

of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
UAL Rugged Professional Cargo Pant (Women)		59% Cotton,	3.076 Sq. Mtr/ Pc
Made of 59% Cotton,		39% Polyester, 2% Spandex Woven Canvas Fabric,	
39% Polyester, 2% Spandex Canvas Fabric, GSM 270		width 56 inches +/-5%, GSM 270	
(Style No- 104011)		(Tolerance + or – 10%)	
	1000	65% Polyester, 35% Cotton, Woven Fabric, width 65	0.516
	Pcs.	inches +/-5% GSM 166	Sq. Mtr/ Pc
		(Tolerance + or – 10%)	
		100% Nylon Lining Fabric Width 57 inches+/-5%, GSM 152	0.452 Sq. Mtr/ Pc
		(Tolerance + or – 10%)	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	VISHWAA APPARELS

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00345822AM22
RA File Number	NA
Licence No and Date	NA

**Norms Committee Decision:**

M/s. Vishwaa Apparels vide their application dated 07.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

<b>Export Item</b>	<b>Qty</b>	<b>import item</b>	<b>Qty Recommended</b>
Mens Shirt Full Sleeve	10695 (NOS.)	68% Cotton, 30% Polyester, 2% Spandex yarn dyed woven fabric width 56 inches plus or minus 5%, GSM 248+/- 10%	3.46
Made of 68% Cotton, 30% Polyester, 2% Spandex woven Fabric, GSM 248 +/-10%			Sq. Mt/Pc.
(Style No- LMW1036/CHECKS)			
Mens Shirt Full Sleeve	11460	75% Cotton, 25% Recycle Cotton dyed canvas woven Fabric, width 60 inches plus or minus 5%, GSM 210.24	3.31
Made of 75% Cotton, 25% Recycle Cotton woven Fabric, GSM 210.24+/- 10%	(NOS.)		Sq. Mtr/Pc.
(Style No- LMW1036/SOLID)		+/-10%	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00357148AM22
RA File Number	NA
Licence No and Date	NA

**Norms Committee Decision:**

M/s. Gokaldas Exports Ltd. vide their application dated 16.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
COTTON TWILL UTILITY JACKET ( WOMEN ), MADE UP OF 100pct COTTON TWILL FABRIC, GSM 254 STYLE No : 592448	15000 Pcs	100% COTTON , WOVEN TWILL FABRIC, WIDTH 56 +/- 5%, GSM 254 +/- 10%	53,154 Sq. meter
		100% POLYESTER, WOVEN PLAIN TAFFETA FABRIC, WIDTH 57 +/- 5%, GSM 60 +/- 10%	2595 Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	5 / NC/5/MEET/Feb/202122/16
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022

HQ File Number	HQRNORM APPLY 00232101AM22
RA File Number	039404000669 AM21
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Hindustan Apparel Industries vide their application dated 29.10.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image with mentioning product description.</li> <li>3. Measurement chart with mentioning product description.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	6 / NC/5/MEET/Feb/202122/16										
Case Status	Case Approved										
Party Name	GOKALDAS EXPORTS LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022										
HQ File Number	HQRNORM APPLY 00336133AM22										
RA File Number	NA										
Licence No and Date	NA										
Norms Committee Decision:											
M/s. Gokaldas Exports Ltd. vide their application dated 29.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:											
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty. Recommended</th></tr><tr><td>VALLEY RUNNER JACKET ( BOYS ), MADE OF 100% NYLON FABRIC WITH GSM 114,</td><td>20,000 Pcs</td><td>100% Nylon Milky Coated Woven fabric, width 57 inches +/-5% GSM 114 +/-10%</td><td>2.240</td></tr></table>				Details of Export List	Qty	Details of import item	Qty. Recommended	VALLEY RUNNER JACKET ( BOYS ), MADE OF 100% NYLON FABRIC WITH GSM 114,	20,000 Pcs	100% Nylon Milky Coated Woven fabric, width 57 inches +/-5% GSM 114 +/-10%	2.240
Details of Export List	Qty	Details of import item	Qty. Recommended								
VALLEY RUNNER JACKET ( BOYS ), MADE OF 100% NYLON FABRIC WITH GSM 114,	20,000 Pcs	100% Nylon Milky Coated Woven fabric, width 57 inches +/-5% GSM 114 +/-10%	2.240								

STYLE No: 3511			Sq. meter/Pc
		100% Nylon Taffeta Lining fabric, width 60 inches +/-5% GSM 67 +/-10%	2.142 Sq. meter/Pc
		100% Polyester Wadding width 60 inches +/-5% GSM 240 +/-10%	1.486 Sq. meter/Pc
		100% Polyester Wadding width 60 inches +/-5% GSM 200 +/-10%	1.189 Sq. meter/Pc
		85% Recycled Polyester 15% Polyester Wadding, width 60 inches +/-5% GSM 40 +/-10%	0.158 Sq. meter/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00347076AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Gokaldas Exports Ltd. vide their application dated 08.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The committee also noted that firm has requested vide mail dated 24.02.2022 for qty. enhancement of export the item from 20000 Pcs to 40000 Pcs .The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Free Climb Pant ( Mens ) Made of 100% Polyester GSM 158 and 100% Nylon GSM 260,  Style # 0485	40,000 Pcs	100% Polyester Coated Woven Fabric, width 56 inches +/-5% GSM 158 +/-10%	2.437 Sq. Mtr/ Pc
		100% Nylon Coated Woven Fabric , width 58 inches +/-5% GSM 260 +/- 10%	0.102 Sq. meter/pc
		100% Polyester Lining Fabric , width 58 inches +/- 5% GSM 91 +/- 10%	1.643 Sq. meter/pc
		100% Nylon Taffeta Lining Fabric, width 59 inches +/- 5% GSM 75 +/- 10%	1.137 Sq. meter/pc
		100% Polyester Brushed tricot fabric, width 59 inches +/- 5 % GSM 215 +/- 10%	0.138 Sq. meter/pc
		100 % Polyester mesh knitted fabric, width 60 inches +/- 5 % GSM 70 +/- 10%	0.065 Sq. meter/pc
		50% Polyester and 50% Recycled Polyester wadding , width 60 inches +/- 5 % GSM 60 +/- 10%	2.436



			Sq. meter/pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	8 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00309442AM22
RA File Number	NA
Licence No and Date	NA

**Norms Committee Decision:**

M/s. Shahi Exports Private Limited vide their application dated 06.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
<p>Ladies Three Fourth Pant</p> <p>(Style No. 401406/ 401407/ 401408/ 416135) Made of 89% Cotton, 11% Spandex/Elastane Dyed Knitted Fabric, GSM 295</p> <p>(Tolerance + or – 10%)</p>	<p>6680</p> <p>(Nos.)</p>	<p>89% Cotton, 11% Spandex/Elastane Dyed Knitted Fabric, GSM 295</p> <p>(Tolerance + or – 10%)</p>	<p>11022</p> <p>Sq. Mtr.</p>

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same

Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00340933AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Shorts (Style No.104201)	2775.000 (Nos.)	59% Cotton, 39% Polyester, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 271+/-10%	6493.500 Sq. Mtr
Made of 59% Cotton, 39% Polyester, 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and 0.14 SQM of 95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric, GSM 230+/-10%			

95% Nylon, 5% Elastane (Spandex) Dyed Woven Fabric, GSM 230+/-10%	388.50  Sq. Mtr
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	10 / NC/5/MEET/Feb/202122/16			
Case Status	Case Approved			
Party Name	GOKALDAS EXPORTS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022			
HQ File Number	HQRNORM APPLY 00347406AM22			
RA File Number	NA			
Licence No and Date	NA			
Norms Committee Decision:				
M/s. Gokaldas Exports Ltd. vide their application dated 08.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:				
Details of Export List		Qty	Details of import item	Qty. Recommended
HOLLY PARK VEST  ( WOMEN ), MADE UP OF 100% POLYESTER FABRIC, GSM 75,  STYLE 9143		30,000 Pcs	100% Polyester DWR Coated Woven Fabric, width 57 inches +/- 5% GSM 75+/-10%	67170  Sq. meter
			100% Polyester Cire Coated OHR Foil Printed Lining Fabric, width 57 inches +/- 5% GSM 75 +/-10%	30,233.90

			Sq. meter
		100% Polyester Fleece Fabric width 59 inches +/-5% GSM 250 +/- 10%	3,154.12 Sq. meter
		100% Polyester Needle Punch Wadding Width 60 inches +/- 5% GSM 60 +/- 10%	2,004.73 Sq. meter
		85% Recycled Polyester, 15% Polyester Wadding Width 60 inches +/- 5% GSM 118 +/-10%	41,247.39 Sq. meter
		85% Recycled Polyester, 15% Polyester Wadding Width 60 inches +/-5% GSM 97 +/-10%	3780 Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00333088AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Shahi Exports Private Limited vide their application dated 27.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Trouser (Style No. 105673) Made of 90% Cotton, 9% Polyester, 1% Elastane (Spandex) Denim Woven Fabric, GSM 322 and 100% Polyester Dyed Fleece Knitted Lining Fabric GSM 150 (Tolerance + or – 10%)	12015 (Nos.)	90% cotton, 9% Polyester, 1% Elastane (Spandex) Denim Woven Fabric, GSM 322 (Tolerance + or – 10%)  100% Polyester Dyed Fleece Knitted Lining Fabric GSM 150 (Tolerance + or – 10%)	31118.85 Sq. Mtr  21026.25 Sq. Mtr

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00340934AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Shahi Exports Private Limited vide their application dated 02.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Trouser (Style No.103337)	3004.000 (Nos.)	59% Cotton, 39% Polyester, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 271 +/-10%	2.31 Sq. Mtr./Pc
Made of 59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and 0.64 SQM of 95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric, GSM 230 +/-10%		95% Nylon, 5% Elastane (Spandex) Dyed Woven Fabric, GSM 230 +/-10%	1922.560 Sq. Mtr

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	13 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00347842AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
M/s. Gokaldas Exports Ltd. vide their application dated 08.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export	

of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
ALPINE ACTION JACKET ( MEN ) MADE UP OF 100% POLYESTER FABRIC, GSM 155  STYLE No : 1058	20,000 Pcs	100% Polyester Woven DWR Coated Fabric, width 57 inches +/- 5% GSM 155 +/- 10%	96180  Sq. meter
		100% Polyester OHR Printed Lining Fabric width 57 inches +/- 5% GSM 91 +/- 10%	20020  Sq. meter
		100% Nylon, Hydroplus Flat Taffeta Coated Lining Fabric, width 56 inches +/-5% GSM 71 +/-10%	19780  Sq. meter
		100% Polyester Knitted Mesh Lining Fabric, width 58 inches +/- 5% GSM 80 +/-10%	2820  Sq. meter
		100% Polyester brushed tricot Knitted Fabric, width 60 inches +/-5% GSM 215 +/-10%	3280  Sq. meter
		87% Polyester, 13% Elastane  Brushed jersey fabric width 59 inches +/-5% GSM 160 +/-10%	2860  Sq. meter
		100% Nylon Flat Taffeta Lining Fabric, width 60 inches +/-5% GSM 67 +/-10%	43,525.53  Sq. meter

		100% Polyester Wadding , width 60 inches +/-5% GSM 80 +/-10%	35320 Sq. meter
		100% Polyester wadding, width 60 inches +/-5% GSM 100 +/-10%	41,412.53 Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00333144AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Jacket (Style No. 105499)	13090 (Nos.)	100% Cotton, Denim Woven Fabric, GSM 424 (Tolerance + or – 10%)	31154.20 Sq. Mtr.



Made of 100% Cotton, Denim Woven Fabric, GSM 424  (Tolerance + or – 10%)			
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	15 / NC/5/MEET/Feb/202122/16										
Case Status	Case Approved										
Party Name	GOKALDAS EXPORTS LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022										
HQ File Number	HQRNORM APPLY 00340936AM22										
RA File Number	NA										
Licence No and Date	NA										
Norms Committee Decision:											
M/s. Gokaldas Exports Ltd. vide their application dated 02.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:											
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty. Recommended</th></tr><tr><td rowspan="2">OUTPOST LONG SLEEVE LINED SHIRT ( MEN ) MADE UP OF 98% POLYESTER 2% ELASTANE YARN DYED TWILL FABRIC, GSM 210  STYLE No: 4521</td><td rowspan="2">10,000 Pcs</td><td>98% Polyester 2% Elastane Yarn Dyed Twill Fabric, width 50 inches +/- 5% GSM 210 +/- 10%</td><td>3.253  Sq. meter/pc</td></tr><tr><td>100% Polyester Jersey Knitted Lining Fabric, Width 61 inches +/- 5% GSM 200 +/- 10%</td><td>1.294  Sq. meter/pc</td></tr></table>		Details of Export List	Qty	Details of import item	Qty. Recommended	OUTPOST LONG SLEEVE LINED SHIRT ( MEN ) MADE UP OF 98% POLYESTER 2% ELASTANE YARN DYED TWILL FABRIC, GSM 210  STYLE No: 4521	10,000 Pcs	98% Polyester 2% Elastane Yarn Dyed Twill Fabric, width 50 inches +/- 5% GSM 210 +/- 10%	3.253  Sq. meter/pc	100% Polyester Jersey Knitted Lining Fabric, Width 61 inches +/- 5% GSM 200 +/- 10%	1.294  Sq. meter/pc
Details of Export List	Qty	Details of import item	Qty. Recommended								
OUTPOST LONG SLEEVE LINED SHIRT ( MEN ) MADE UP OF 98% POLYESTER 2% ELASTANE YARN DYED TWILL FABRIC, GSM 210  STYLE No: 4521	10,000 Pcs	98% Polyester 2% Elastane Yarn Dyed Twill Fabric, width 50 inches +/- 5% GSM 210 +/- 10%	3.253  Sq. meter/pc								
		100% Polyester Jersey Knitted Lining Fabric, Width 61 inches +/- 5% GSM 200 +/- 10%	1.294  Sq. meter/pc								

		57% Recycled Polyester, 43% Polyester Knitted Mesh Lining Fabric, Width 60 inches +/- 5% GSM 70+/- 10%	0.509 Sq. meter/pc
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00348562AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 09.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Reversible Hooded Jacket (Youth), Made of 100pct Polyester , GSM 70 and 100pct Polyester Printed Fleece, GSM 135  Style 0076	50000 (Nos.)	100% Polyester Woven Coated Fabric, width 56 inches+/-5pct GSM 70 +/-10%	110236.22 Sq. meter
		100% Polyester printed fleece Knitted Fabric, width 60 inches+/-5pct GSM 135	88582.677 Sq. meter

		+/- 10%	
		100% Polyester Wadding, Width 60 Inches +/- 5pct GSM 80 +/- 10%	1238.25 Sq. meter
		100% Polyester Wadding with one side Scrim, Width 60 Inches +/- 5pct GSM 150 +/- 10%	95250.19 Sq. meter
		85% Recycled Polyester, 15% Polyester Wadding, Width 60 Inches +/- 5pct GSM 80 +/- 10pct	7905.77 Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	17 / NC/5/MEET/Feb/202122/16
Case Status	Case Rejected
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00150938AM22
RA File Number	NA
Licence No and	NA

Date	
<p>Norms Committee Decision:</p> <p>M/s. Apsara Silks vide their application dated 30.07.2021 has requested for prior fixation of norms for export of articles of apparel and clothing accessories. The Committee considered the case as per agenda along with other relevant papers and noted that firm has already taken Adv. Authorization 0710115708 date 18.11.2019 on self ratification basis under para 4.07A of FTP. Therefore, committee decided that this case cannot be considered as a prior fixation case and decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	18 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00334831AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Bhartiya International Limited vide their application dated 28.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
<p>Style No- A3204</p> <p>Mens Shirt (Full Sleeve)</p> <p>Made of 53% Polyester 45% Wool 2% other yarn Dyed Fabric, GSM 440</p> <p>(Tolerance + or – 10%)</p>	<p>4408</p> <p>(Nos.)</p>	<p>53% Polyester 45% Wool 2% other yarn Dyed Fabric, GSM 440</p> <p>(Tolerance + or – 10%)</p>	<p>17526.210</p> <p>Sq. Mtr.</p>

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00340937AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Girls Jacket with Hood (Style No. SC1092)	1434 (NOS.)	100% Polyester, PU Coated Printed Woven Fabric, GSM 110 (Tolerance + or – 10%)	1.159 Sq. Mtr/Pc
Made of 100% Polyester, PU Coated Printed Woven Fabric, GSM 110 (Tolerance + or – 10%)			
Girls Bib and Brace (Style No. SC1092)	1434 (NOS.)	100% Nylon PU Coated Dyed Woven Fabric, GSM 105	0.699 Sq. Mtr/Pc

Made of 100% Nylon, PU Coated Dyed Woven Fabric, GSM 105 with 0.24 SQM of 100% Polyester Dyed Woven Fabric, GSM 255 and 0.24 SQM of 100% Polyester Dyed Fleece Knitted Fabric, GSM 250  (Tolerance + or – 10%)	(Tolerance + or – 10%)	
	100% Polyester, Dyed Woven Fabric, GSM 255  (Tolerance + or – 10%)	0.24  Sq. Mtr/Pc
	100% Polyester, Dyed Fleece Knitted Fabric, GSM 250  (Tolerance + or – 10%)	0.24  Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		

Case No.	20 / NC/5/MEET/Feb/202122/16		
Case Status	Case Approved		
Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00348589AM22		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Gokaldas Exports Ltd. vide their application dated 09.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:			
Details of Export List		Qty	Details of import item
			Qty. Recommended

Reversible Vest (Youth), Made of 100% Polyester , GSM 70 and 100% Polyester Printed Fleece, GSM 135  Style 0047	20,000 (Nos.)	100% Polyester Woven Coated Fabric, width 56 inches+/-5% GSM 70 +/-10%	20269.241  Sq. meter
		100% Polyester printed fleece Knitted Fabric, width 60 inches+/-5pct GSM 135  +/- 10%	20345.441  Sq. meter
		100% Nylon Taffeta Lining Fabric, width 60 inches +/- 5% GSM 67 +/- 10pct	5219.710  Sq. meter
		100pct Polyester Wadding, Width 60 Inches +/- 5%  GSM 80 +/- 10%	4191.008  Sq. meter
		100% Polyester wadding with one side Scrim, Width 60 Inches +/- 5% GSM 150  +/- 10%	19431.039  Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	21 / NC/5/MEET/Feb/202122/16
Case Status	Case Rejected
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022

HQ File Number	HQRNORM APPLY 00154810AM22
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Apsara Silks vide their application dated 05.08.2021 has requested for prior fixation of norms for export of articles of apparel and clothing accessories. The Committee considered the case as per agenda along with other relevant papers and noted that firm has already taken Adv. Authorization 0710115707 date 18.11.2019 on self ratification basis under para 4.07A of FTP. Therefore, committee decided that this case is cannot be considered as a prior fixation case and decided to reject the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	22 / NC/5/MEET/Feb/202122/16																		
Case Status	Case Approved																		
Party Name	GOKALDAS EXPORTS LIMITED																		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022																		
HQ File Number	HQRNORM APPLY 00335153AM22																		
RA File Number	NA																		
Licence No and Date	NA																		
Norms Committee Decision:																			
M/s. Gokaldas Exports Ltd. vide their application dated 29.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:																			
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty Recommended</th></tr><tr><td>UAL Rugged Professional Cargo Pant (Men)</td><td>3000</td><td>59% Cotton,</td><td>3.168 Sq. Mtr/Pc</td></tr><tr><td>(Style No. 103904)</td><td>(Nos.)</td><td>39% Polyester, 2% Spandex Woven Canvas Fabric,</td><td></td></tr><tr><td>Made of 59% Cotton,</td><td></td><td>width 56 inches +/-5%, GSM 270</td><td></td></tr></table>				Details of Export List	Qty	Details of import item	Qty Recommended	UAL Rugged Professional Cargo Pant (Men)	3000	59% Cotton,	3.168 Sq. Mtr/Pc	(Style No. 103904)	(Nos.)	39% Polyester, 2% Spandex Woven Canvas Fabric,		Made of 59% Cotton,		width 56 inches +/-5%, GSM 270	
Details of Export List	Qty	Details of import item	Qty Recommended																
UAL Rugged Professional Cargo Pant (Men)	3000	59% Cotton,	3.168 Sq. Mtr/Pc																
(Style No. 103904)	(Nos.)	39% Polyester, 2% Spandex Woven Canvas Fabric,																	
Made of 59% Cotton,		width 56 inches +/-5%, GSM 270																	



39% Polyester, 2% Spandex Canvas Fabric, GSM 270	(Tolerance + or – 10%)
65% Polyester, 35% Cotton, Woven Fabric, width 65 inches +/-5% GSM 166	0.495 Sq. Mtr/Pc
(Tolerance + or – 10%)	
100% Nylon Lining Fabric Width 57 inches+/-5%, GSM 152	0.434 Sq. Mtr/Pc
(Tolerance + or – 10%)	
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	23 / NC/5/MEET/Feb/202122/16		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00341248AM22		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Shahi Exports Private Limited vide their application dated 03.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:			
Details of Export List		Qty	Details of import item
			Qty Recommended

Girls Jacket with Hood	600	100% Polyester PU Coated Printed Woven Fabric	870
(Style No SY1092)	(Nos.)	GSM 110	Sq. Mtr.
Made of 100% Polyester PU Coated Printed Woven Fabric, GSM 110		(Tolerance + or – 10%)	
(Tolerance + or – 10%)			
Girls Bib and Brace	600	100% Nylon PU Coated Dyed Woven Fabric	570
(Style No SY1092)	(Nos.)	GSM 105	Sq. Mtr.
Made of 100% Nylon PU Coated Dyed Woven Fabric, GSM 105 With 0.26 SQM of 100% Polyester Dyed Woven Fabric, GSM 255 And 0.29 SQM of 100% Polyester Dyed Fleece Knitted Fabric GSM 250		(Tolerance + or – 10%)	
		100% Polyester Dyed Woven Fabric GSM 255	156
(Tolerance + or – 10%)		(Tolerance + or – 10%)	Sq. Mtr
		100% Polyester Dyed Fleece Knitted Fabric	174
		GSM 250	Sq. Mtr
		(Tolerance + or – 10%)	
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	24 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022										
HQ File Number	HQRNORM APPLY 00356630AM22										
RA File Number	NA										
Licence No and Date	NA										
<p>Norms Committee Decision:</p> <p>M/s. Gokaldas Exports Ltd. vide their application dated 15.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty</th> <th>import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>FIELD JACKET ( MEN ), MADE UP OF 100pct COTTON TWILL FABRIC, GMS 254, STYLE No : 592314</td> <td>5,000 Pcs</td> <td>100% COTTON WOVEN TWILL FABRIC, WIDTH 56 +/- 5%, GSM 254 +/- 10%</td> <td>19,058.12 Sq. meter</td> </tr> </tbody> </table> <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				Export item	Qty	import item	Qty. Recommended	FIELD JACKET ( MEN ), MADE UP OF 100pct COTTON TWILL FABRIC, GMS 254, STYLE No : 592314	5,000 Pcs	100% COTTON WOVEN TWILL FABRIC, WIDTH 56 +/- 5%, GSM 254 +/- 10%	19,058.12 Sq. meter
Export item	Qty	import item	Qty. Recommended								
FIELD JACKET ( MEN ), MADE UP OF 100pct COTTON TWILL FABRIC, GMS 254, STYLE No : 592314	5,000 Pcs	100% COTTON WOVEN TWILL FABRIC, WIDTH 56 +/- 5%, GSM 254 +/- 10%	19,058.12 Sq. meter								

Case No.	25 / NC/5/MEET/Feb/202122/16
Case Status	Case Rejected
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00155099AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. Apsara Silks vide their application dated 05.08.2021 has requested for prior fixation of norms for export of articles of apparel and clothing accessories. The Committee considered the case as per agenda along with other relevant papers and noted that firm has already taken Adv. Authorization 0710115822 date 06.12.2019 on self ratification basis under para 4.07A of FTP. Therefore, committee decided that this case is cannot be considered as a prior fixation case and decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	26 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00335156AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Relaxed Fit Canvas Long Sleeve Work Shirt (Men) (Style no: 102538)	50,000 Pcs	58% cotton 39% Polyester 3% Spandex woven Canvas Fabric, width 53 inches +/- 5%, GSM 170 (Tolerance + or – 10%)	3.184 Sq. Mtr/ Pc
Made of 58% Cotton, 39% Polyester, 3% Spandex Canvas Fabric, GSM 170		100% Polyester Knitted Mesh Fabric, width 60 Inches +/- 5%, GSM 107 (Tolerance + or – 10%)	0.181 Sq. Mtr/ Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	27 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00344777AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 05.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
<b>LOMA VISTA INTERCHANGE JACKET (INNER &amp; OUTER)</b>  <b>(Solid &amp; Printed) (MEN)</b>  <b>MADE UP OF 60% COTTON 40%, POLYESTER FABRIC GSM 260 AND INNER WITH 100% POLYESTER SOLID AND PRINTED FLEECE FABRIC,</b>	20,000 Sets	60% Cotton 40% Polyester Woven fabric, width 58 inches +/-5% GSM 260+/-10%	3.00 Sq. Mtr/ Pc
		100% Polyester Woven fabric, width 57 inches +/-5% GSM 70 +/-10%	3.00 Sq. Mtr/ Pc
		100% Polyester Wadding With one side Scrim width 60 inches +/- 5% GSM 80 +/-10%	0.256 Sq. Mtr/ Pc

GSM 250, STYLE 0399		100% Polyester Printed Fleece fabric, width 60 inches+/-5% GSM 250 +/-10%	2.47 Sq. Mtr/ Pc
		100% Polyester Fleece fabric, width 60 inches+/-5% GSM 250 +/-10%	0.457 Sq. Mtr/ Pc
LOMA VISTA INTERCHANGE JACKET ( INNER & OUTER ) ( Solid ) ( MEN )  MADE UP OF 60% COTTON 40% POLYESTER FABRIC GSM 260 AND INNER WITH 100% POLYESTER SOLID FLEECE FABRIC, GSM 250, STYLE 0399	10,000 Sets	60% Cotton 40% Polyester Woven fabric, width 58 inches +/-5% GSM 260+/-10%	3.00 Sq. Mtr/ Pc
		100% Polyester Woven fabric, width 57 inches +/-5% GSM 70 +/-10%	3.00 Sq. Mtr/ Pc
		100% Polyester Wadding With one side Scrim width 60 inches +/- 5% GSM 80 +/-10%	0.256 Sq. Mtr/ Pc
		100% Polyester Solid Dyed Fleece fabric, width 60 inches+/- 5% GSM 250 +/-10%	2.323 Sq. Mtr/ Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	28 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00356871AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 16.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Export item	Qty.	import item	Qty. Recommended
RELAXED FIT FLANNEL SHERPA LINED SHIRT JACKET ( MEN ), MADE OF 100% COTTON FLANNEL FABRIC, GSM 280, STYLE 105430	100000 Nos	100% Cotton Yarn Dyed Woven Flannel Fabric, width 57 Inches +/- 5% GSM 280 +/- 10%	4,08,280.42 Sq. meter
		100% Polyester Sherpa Knitted Fabric, width 59 Inches +/- 5% GSM 320 +/- 10%	1,66,524.77 Sq. meter
		100% Nylon Taffeta Lining Fabric, width 60 Inches +/- 5% GSM 70 +/- 10%	1,17,043.43 Sq. meter
		65% Polyester 35% cotton Fabric, width 65 Inches +/- 5% GSM 175 +/- 10%	28,133.10 Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.